

Setting up of Medical Relief Centres

5735. SHRI RAM TAHAL CHAUDHARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have any scheme to set up Medical Relief Centres for the persons who meet with accidents on the National Highways;

(b) if so, the details thereof; *

(c) whether the National Highway Authority has set up such Medical Relief Centres on National Highways; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) No, Sir. However, the Government have introduced a National Highway Patrolling Scheme in 1993-94 under which financial assistance is given to State Governments for purchase of crane and ambulance for providing assistance to the road accident victims and removal of damaged vehicles from the National Highways

(c) and (d) The National Highway Authority of India is presently operating one ambulance service on Kotputli-Amer Section of National Highway No. 8. The ambulance is manned by one driver and one attendant with first aid facilities. In case of accident the ambulance would provide immediate medical assistance and carry the victims to the nearest health centres/hospitals.

Telephone Exchanges in Madhubani

5736. DR. SHAKEEL AHMAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have sanctioned any 4 K.C. DoT telephone exchange with RLU facilities in Madhubani district of Bihar;

(b) if so, the details thereof;

(c) whether it is proposed to shift it to Saharsa despite the fact that the building for this exchange has already been constructed;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) Equipment for 4K C-DOT MAX-XL main for Madhubani & 2 RSUs of 1K each at Sakari & Rajnagar has been received at site.

(c) The building at Madhubani is under construction. It is expected to be ready for installation of the exchange by October, 98. Only 1K equipment out of 4K main received at Madhubani has been diverted to Saharsa temporarily.

(d) At Saharsa 1K additional equipment was urgently required for expansion of C-DOT MBM exchange.

(e) Additional MBM equipment is expected in August/September, 1998. 1K equipment temporarily diverted from Madhubani to Saharsa will be restored back to Madhubani on receipt of this equipment.

[English]

Donation by Technical Institutes

5737. SHRI S. SUDHAKAR REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have evolved any mechanism to check huge donations demanded by Managements of Medical engineering colleges and other professional institutes; and

(b) if so, the number of cases detected which were involved in accepting hefty donations and the punishment meted out to those found guilty?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) The admissions and fee structure in private-unaided professional colleges are regulated under the scheme laid down by the Supreme Court in Unnikrishnan Judgement of 1993 and the Regulations framed accordingly by All India Council for Technical Education (AICTE) and Medical Council of India (MCI) respectively. AICTE has constituted Monitoring and Disciplinary Committees in each region to look into complaints in respect of Technical Education Institutions. The Government has not received any complaint with regard to demand for donations by Private-unaided Professional Colleges.